

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	IA 19/16 in TP 14/16	For Hearing	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **RAJASHREED**
for
K. VENKATARAMANI
41280811

Respondent no 5

PD



2. **RAGHAVENDRA C.R**
9448207163

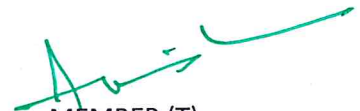
Petitioner



Counsel for petitioner is present. Counsel for R-5 is present. Shri K. Venkataramani, Advocate, has filed vakalat for R-1 to R-4. Heard counsel for respondents.

For reply if any, list it on 25.10.2017.


MEMBER (J)


MEMBER (T)